133

College youth in adventure sports programmes events. The salient features of the Scheme are as under:—

- (a) The NAF will either itself organise the adventure sports programme/events for university/college or will organise them through other professional organisations in the country. In both the cases the NAF will assume responsibility dis-a-vis the UGC competent and safe conduct of adventure sports programmes/events.
- (b) The NAF would identify professional agencies for organising adventure sports programmes/events and would select them on the basis of their past performance and expertise available with them.
- (c) The NAF will also negotiate and work out—
 - (i) The duration of the programme/event and the number of students/teachers (if any) per programme/event.
 - (ii) The health/fitness'skill requirement of participants as eligibility criteria for participation in the programme/event.
 - (iii) The kit and the gear required to be brought by the participant at their cost for participating in the programme/event.
 - (iv) The level of competence/skill expected to be acquired by participants at the end of the programme/swent.
 - (v) The safety measures which will be ensured by the professionals agency during the programme/ event.
 - (vi) The nature of arrangements for boarding and lodging for the participants during the programme/event.
- (d) Generally, there will be separate programmes/events for boys and girls. However, there may be combined programmes/events but where the programmes/events are combined, such information would

be given to the universities/colleges while inviting membrations.

Introducing Vocational Courses in Schools

1875. MAULANA OBATOUTLAR KHAN AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the vocational cources being offered in Government schools in Delhi, school-wise;
- (b) whether various State Governments have been advised to introduce such courses in the schools of their own States; and
- (c) if so, the details thereof and what is State Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) A Annexure showing the names of Government and Govt. aided schools in Delhi and vocational courses being offered is attached (See Appendix CLXV, Annexure No. 36)

(b) and (c) The National Council of Educational Research and Training which provides academic support to the programme of vocationalisation has sent to the State Governments 80 competency based curricula for vocational courses. It is however for the State Govus. to adopt or adapt the curricula in accordance with their local requirements. According to the available information 151 different vocational courses have so far been introduced in States/UTs.

Grants for Sports in University/Colleges

1876. DR. NARREDDY THULASI REDDY: Will the Minister of HÜMÄN RESOURCE DEVELOPMENT be pleased to state:

- (a) the amount of grant given for sports in Universities/Colleges during the year 1989-90, 1990-91 and 1991-92; and
- (b) what is the proposed grant for the year 1992-93?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) :(a) The amounts of grant given by the Department for sports in Universities/Colleges under the Scheme of 'Grants for Games & Sports in Universities & Colleges' are as under:

Written Answers

1989-90

Rs. 96.26 lakhs

1990-91

Rs. 36-31 lakhs

1991-92

Rs. 74.52 lakhs

(b) Rs. 250 lakhs

जगम्माथ मन्दिर पर "खेत-पत्र" 1877. श्री प्रमन्तराम जायसवाल थी कमल मोरारका :

क्या मानव संसाधन विकास संबी यह बताने की क्रमा करेंगे कि :

- (क) क्या यह सच है कि पूरी स्थित जगन्ताय मंदिर के संरक्षण को लेकर कन्दीय सरहार और उड़ीसा-सरकार के बीच गभीर मतभेद उत्पन्न हो गए हैं ;
- (ख) क्या इस संबंध में कोई "श्वेत-पत्र" जारी किया गया है; यदि हां, तो उसका ब्योरा क्या है और क्या केन्द्रीय सरकार श्वेत⊶पत्न का सभा पटल पर रखने का विचार रखती है:
- (ग) क्या उक्त मंदिर के गर्भगृह में दरारे पड गई हैं; यदि हा, तो ये दरारें कब से पड़ी हैं और क्या इन दरारों की भरम्मत के लिए काई उपाय किये गए हैं; यदि हां, तो उनका ब्यारा क्या है; और यदि नहीं तो इसके क्या कारण हैं;
- ्(घ) "श्वेत-पत्न" के संबंध में सरकार ्कीक्याप्रतिक्रिया है:
- (इ) क्या यह भी सच है कि उड़ीसा सरकार ने यह धमकी दी है कि यदि भार-तीय प्रातत्व सर्वेक्षण सही दिशा में कार्य करने में विफल रहता है, तो वह उनत , मंदिर के प्रबन्ध को अपने हाथ में ले लेगी स्रोर

(च) यदि हो, तो सरकार इस सबंध में क्या कार्यवाही करने का विचार रखती 書?

विकास मानंब संस्राधन मंत्रासय (शिक्षा विभाग भ्रीर संस्कृति विभाग) में उप-मंत्रो (कुमारं: शैलजा) : (क) (ग) राज्य सरकार द्वारा जगन्नाथ मदिर के परिरक्षण के बारे में भारतीय परातत्व सर्वेक्षण से कुछ स्पष्टीकरण मांगे गए हैं और इन्हें भेज दिया गया है । सरकार ने "ब्वेत-पत्न" के जारी किए जाने के बारे में समाचार-पत्नों में रिपार्ट देखी है, किन्त राज्य सरकार द्वारा औपचारिक रूप से इसकी सुचना नहीं दी गई है। इस विषय पर संसद के समक्ष "श्वेत-गव" रखने का काई इराटा नहीं है। गर्मगह में कोई नई दरार नहीं देखी गई है, ढ़ांच की संरक्षित रखने के लिए कार्रवाई शरू की जा रही है। अब देव-प्रतिभाओं को स्थानान्तरित कर दिया गया है। जैसे ही गर्भगह भारतीय पूरातस्व सर्वेक्षण को सौंप दिया जाएगा, तभी वास्तविक कार्यकिये जाएंगे।

- (घ) समाचार पत्नों में प्रकाशित विवादों पर केन्द्रीय सरकार द्वारा पहले ही स्थिति स्थष्ट कर दी गई है।
- (इ.) केन्द्रीय सरकार को ऐसी कोई धमकी नहीं मिली है कि उडीसा सरकार द्वारा स्मारक अपने हाथ में ले लिया जाएगा ।

(च) प्रश्न नहीं उठता।

Irregularities in the LLB Entrance Examination of Delhi University

1878. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOUR-CE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some cases of irregularities while conducting the entrance examination for LLB course by Delhi University have been detected; and
- (b) if so, what are the details in this regard and the steps proposed to be taken in the matter?